

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019  
IN  
PETITION NUMBER : CP/634/IB/2017  
NAME OF THE PETITIONER : Hindustan Education & Charitable Trust  
NAME OF THE RESPONDENTS : G.V. Ravikumar (RP) & 4 others  
UNDER SECTION : Sec 60 of IBC, 2016

**ORDER**

Counsel for the Applicant is represented by Ld. Counsel Mr. Pranav V Shankar.  
There is no representation for the Respondent.

At the request of the Applicant Counsel, list this matter on **21.04.2021** for  
hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)